

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP (IB) No. 108/94/HDB/2024**  
u/s. 94 of IBC, 2016

**IN THE MATTER OF:**

Mr. Navuluri Anita Rani, Through his Power of Attorney Holder  
Mr. A S Sathish Kumar , in the matter of  
M/s. Lazuline Biotech Pvt Ltd.

**...Petitioner**

**AND**

Canara Bank, Union Bank of India &  
M/s. Lazuline Biotech Pvt Ltd.

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Due to power grid network break down, the hearing could not be conducted.  
For consideration, matter adjourned to 05.08.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**